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Title: Need to issue final notification regarding Environment Sensitive Area.

ADV. JOICE GEORGE (IDUKKI): The issue regarding the Environment Sensitive Area (ESA) across the Western Ghats is still pending with the Government. The Government has issued 3 draft notifications to notify ESAs proposed by the High Level working Group (HLWG). The final notification is yet to be issued. However, the restrictions and regulations as per the order dated 13.11.2013 are still in force, which impede developmental activities in the proposed ESAs. Ground work and demarcation process was also done by various States and reports have been submitted also. The Government of Kerala has confined the ESA within the Forest. Hence I urge upon the Government to issue the final notification at the earliest, excluding the Human Habitations, agricultural lands and plantations from ESA.